



Office of the Collector & District Magistrate
South Goa District,

Magisterial Section, Room No. 435, 4th Floor, Matanhy Saldanha Administrative Complex,
South Goa District, Margao Goa.

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No.37/19/2020/L&O/MAG 3160

Date: 21/03/2020

ORDER

Under Section 144 of the Code of Criminal Procedure of 1973

WHEREAS, there is a prevailing situation in the Country due to the Health Emergency posed by COVID-19, an infectious disease caused by Corona Virus;

AND WHEREAS, the Public Health Department, Government of Goa vide Notification No.23/20/2014-I/PHD/Part IV/552 dated 13/03/2020 had declared the Coronavirus disease (COVID-19) and HINI disease to be notifiable disease for the purposes of Part II of Chapter VII of the Public Health Act, 1985 throughout the State of Goa;

AND WHEREAS, the State Government has taken various measures to prevent the occurrence and spread;

AND WHEREAS, some stringent measures are required to be taken to ban the movement of passenger vehicles - Maxicab(12+1), all heavy Passenger vehicles like contract carriage, stage carriage, All India Tourist Buses (Tourist Omni Buses) plying from the State of Karnataka and Maharashtra into South Goa District and from South Goa District to Karnataka and Maharashtra.State with immediate effect until further orders as per "The Goa Epidemic Disease, COVID-19 Regulations, 2020" to contain the spread of COVID-19 disease in South Goa District;

NOW, THEREFORE, I, Ajit Roy, IAS, District Magistrate, South Goa, Margao, in exercise of the powers conferred upon me by Section 144 of the Code of Criminal Procedure,1973, read with "The Goa Epidemic Disease, COVID-19 Regulations, 2020" do hereby direct and prohibit/ban the movement of Passenger vehicles Maxicab (12+1), All Heavy Passenger Vehicles like Contract Carriage,

Stage Carriage , All India Tourist Buses (Tourist Omni Buses) plying from State of Karnataka and Maharashtra into South Goa District and from South Goa District to Karnataka and Maharashtra State with immediate effect until further orders from midnight of 21st March, 2020.

Any person contravening this Order shall be liable for punishment under Section 188 of the Indian Penal Code.

As the notice cannot be served individually on all concerned, the Order is hereby passed ex-parte.

The Order shall come into force with immediate effect and shall remain in force till further orders.

Given under my hand and seal on this 21st day of March, 2020.



(Ajit Rot, TAS)
District Magistrate
South Goa, Margao.

To,
The Director,
Government Printing Press, Panaji-Goa, with a request to give cause Publication in Extra Ordinary Gazettee immediately.

Copy forwarded for necessary action to:

1. The Superintendent of Police, South Goa District/North Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Ponda/Dharbandora/Quepem/Canacona/Mormugao/Salcete/Sanguem
4. The Sub-Divisional Police Officer Ponda/Margao/Vasco/Quepem.
5. The Mamlatdar & Executive Magistrate of Salcete, Margao/Mormugao/Quepem/Sanguem/Dharbandora/Ponda/Canacona
6. The Police Inspectors/P.S.I. The P.I./PSI, Margao Town/Maina-Curtorim/Verna/Colva/Harbour/Vasco/Quepem/Sanguem/Cuncolim/Canacona/Collem/Mormugao/Curchorem/Ponda Police Station. They are directed to affix a copy of this Order on the notice board of their office and **enforce the same strictly.**
7. The Director of Information and Publicity, Panaji with a request to give wide publicity through all local dailies.
8. The Director of Doordarshan, Panaji, with a request to broadcast the order
9. The Station Director, All India Radio, Panaji for giving wide publicity.
10. **The Under Secretary(Home), Govt. of Goa, Home Department (General), Secretariat, Porvorim.**
11. **The Director of Transport, Panaji-Goa.**
12. **The Managing Director, Kadamba Transport Corporation Ltd. Panaji.**

Copy for information to:

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
3. The Chief Secretary, Government of Goa, Secretariat, Porvorim..
4. The Addl. Secretary(Home), Government of Goa, Home Department (General), Secretariat, Porvorim.
5. The Director General of Police, Goa, Panaji-Goa.